Grants for minority education

1813. DR. BHALCHANDRA MUNGEKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the proportion of the total budget earmarked for education in 2010-11 that has been targeted for minorities; and

(b) the actual amount of funds released through the UGC to the Central Universities in the year 2010-11 with the aim of promotion of education among minorities, over and above the normal plan grant and the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The schemes of the Ministry of Human Resource Development amenable to earmarking of financial and physical targets for minorities have been implemented to ensure maximum school access and eliminating infrastructure gaps in Minority Concentration Districts (MCDs). Kasturba Gandhi Balika Vidyalayas (KGBVs) have been operationalised in all MCDs, Rs.447875.36 lakhs have been allocated to 121 MCDs/Areas under Sarva Shiksha Abhiyan (SSA) in 2010-11. 100% allocations under Scheme for Providing Quality Education in Madarsas (SPQEM) and Scheme for Infrastructure Development of Private Aided/Unaided Minority Institutes (IDMI) are targeted for minorities. Whereas University Grants Commission (UGC) does not earmark budgetary allocations separately for minorities, under the Scheme of Setting up of Model Degree Colleges in 374 educationally backward districts, 64 MCDs have been identified. Aligarh Muslim University (AMU) has been granted Rs.3500.00 lakhs over and above the General Development Grants for establishment of campuses at Murshidabad (West Bengal) and Malapuram (Kerala) and Rs.2615.00 lakhs to Maulana Azad National Urdu University to implement the recommendations of Sachar Committee.

Promotion of girls' education

1814. DR. BHALCHANDRA MUNGEKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the proportion of total education budget that would probably be targeted for the girls' education in the country;

(b) whether the scheme to promote secondary education among girls through deposit of a sum of Rs. 3000 for girls passing class VII continues till date;

(c) if so, the amount of funds that have actually been spent on this scheme in all the States, as on date;

(d) whether separate fund has been earmarked for construction of hostels for girl students passing Class VII;

- (e) if so, how many of such hostels have been commissioned, so far; and
- (f) the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The gender budget constitutes about 33% of total budget of the Ministry of Human Resource Development.

(b) The Centrally Sponsored Scheme called "National Scheme of Incentive to Girls for Secondary Education" was launched in 2008-09 covering all SC/ST girls and all the girls of Kasturba Gandhi Balika Vidyalayas (KGBV) who complete class VIII successfully and enroll in class IX in Government, Government-aided and local body schools. A sum of Rs. 3000/- is kept as a fixed deposit in the name of the beneficiary.

(c) Under the scheme, a sum of 189.76 crore has been sanctioned to the various States till date.

(d) to (f) Under the Centrally Sponsored Scheme for 'Construction and Running of Girls' Hostel for students of Secondary and Higher Secondary Schools', launched in October, 2008, financial assistance is provided to the State Governments for setting up and running girls' hostels in 3500 educationally backward blocks (EBBs) in the country for girl students of classes 9 to 12. There is an allocation of Rs.2000 crore for the scheme during the 11th Plan. A statement indicating Statewise and year-wise details of number of hostels sanctioned and funds released during the years 2009-10 & 2010-11 is given in the Statement.

Statement

State wise and year wise details of Number of Girls Hostels Sanctioned and Funds releases

SI.No. State		No. of girls hostels sanctioned in 2009-10 and 2010-11	Amount Released during 2009-10 and 2010-11
1	2	3	4
1	Himachal Pradesh	5	0.96
2	Madhya Pradesh	30	5.74
3	Rajasthan	186	50.97

1	2	3	4
4	Punjab	21	8.03
5	Mizoram	1	0.19
6	Chhatisgarh	74	14.14
7	Arunachal Pradesh	5	0.96
8	Karnataka	62	10.56
9	Tamil Nadu	44	8.42
10	Jammu & Kashmir	18	3.44
11	Bihar	92	17.59
12	West Bengal	0	0
13	Gujarat	0	0
14	Orissa	0	0
15	Nagaland	0	0
16	Uttar Pradesh	0	0
17	Maharasthra	0	0
18	Jharkhand	0	0
19	Uttrakhand	0	0
	Total	538	121.00

CVC report on fake institute in IIT Kharagpur

1815. SHRI SHIVANAND TIWARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that no action was taken on the report of CVC concerning action against the officials of IIT Kharagpur for running fake institute in the campus;

(b) if so, whether Government proposes to take action against erring officials who did not act on the communication received from CVC; and

(c) if so, the details thereof indicating the names of officials responsible for not taking cognizance of the communication of CVC?